

DIVISION BENCH  
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/97(KB)2020  
IA(I.B.C)/792(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	<b>JYOTI MAHESWARI VS RAJPROTIM AGENCIES PVT. LTD.</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearances (via video conferencing/physically)**

Mr. Mohit Sharma, Adv. ] For the Liquidator

**O R D E R**

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/792(KB)2024**
  - a. This IA has been filed by the Liquidator for taking on record 4<sup>th</sup> Progress Report which is at Page No. 16 onwards. This IA is accompanied by an Affidavit of Liquidator which is at Pages 13 and 15.
  - b. The 4<sup>th</sup> progress report is taken on record and this IA is accordingly **allowed** and **disposed of**
3. Post the matter on **08/05/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**